

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:748
ANSWERED ON:25.11.2011
EVASION OF EXCISE DUTY GAIL
Saroj Shri Tufani

Will the Minister of FINANCE be pleased to state:

- (a) whether the Gas Authority of India Limited (GAIL) has been found guilty of evading excise duty by the Department of Central Excise;
- (b) if so, the details thereof;
- (c) whether there has been evasion of excise duty to the tune of Rs. 1612 crore on production of gas during the last five years; and
- (d) if so, the action being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S S PALANIMANICKAM)

(a) to (d): The information is being collected and will be placed on the table of the house shortly.